GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3178 ANSWERED ON 08/08/2023

DELAY IN RELEASE OF PMGSY FUNDS IN BIHAR

3178. SHRI SANTOSH KUMAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the amount sanctioned and released under Pradhan Mantri Gram Sadak Yojana (PMGSY) to the State of Bihar during each of the last five years;
- (b) whether it is a fact that due to delay in releasing funds to the State of Bihar under PMGSY, many road projects are suffering and being delayed; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) The central share of funds under Pradhan Mantri Gram Sadak Yojana, released to the state of Bihar during each of the last five financial years and the current financial year (as on 02.08.2023), is given below:

S.No.	Financial Year	Central share of funds released for PMGSY programme
		(Rs. in crore)
1	2018-19	0*
2	2019-20	286.70
3	2020-21	48.00
4	2021-22	373.31
5	2022-23	1432.75
6	2023-24 (as on	252.01
	02.08.2023)	

- * At the end of FY 2017-18, the state of Bihar had an unspent balance of Rs. 5,547.31 crore of previous releases, which was utilized in the subsequent years.
- (b) & (c) No, Sir. No works sanctioned under PMGSY to the State of Bihar has suffered or has been delayed on account of delay in releasing funds to the State. Funds are allocated/sanctioned and further released keeping in view the funds allocated to the scheme in the budget/revised estimates, works in hand, execution capacity of the States and unspent balance of previous year(s) available with the State, which varies from year to year. There is an unbroken chain of PMGSY fund release to the State.
